

BY E-MAIL

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 5310 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti G. B. Changkakati.  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 10<sup>th</sup> September, 2018.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/209/E, dtd. 04.09.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 10.09.2018 along with station leave permission from the afternoon of 08.09.2018 till the morning of 12.09.2018 has been granted/~~rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

  
JOINT REGISTRAR(VIGILANCE)

